

**COURT NO. 26**  
**THE HONOURABLE SMT JUSTICE K. SUJANA**

**To be heard on Tuesday the 30th day of July 2024 (AT 10:30 AM - HYBRID MODE) NOTE - For Registration - <https://tshc.vconsol.com/register> For attending Court Proceedings - <https://tshc.vconsol.com/login>**

**(MOTION LIST)**

<b>SNO</b>	<b>CASE</b>	<b>PETITIONER ADV.</b>	<b>RESPONDENT ADV.</b>	<b>DISTRICT</b>
<b>FOR ADMISSION</b>				
1	CRLP/8418/2024	MOHD ISLAMUDDIN ANSARI	PUBLIC PROSECUTOR	VIKARABAD
2	CRLP/8419/2024	MOHD ISLAMUDDIN ANSARI	PUBLIC PROSECUTOR	VIKARABAD
3	CRLP/8420/2024	MOHD ISLAMUDDIN ANSARI	PUBLIC PROSECUTOR	VIKARABAD
4	CRLP/8423/2024 IA 1/2024(Stay Petition)	R SATISH	PUBLIC PROSECUTOR	RANGA REDDY
5	CRLP/8424/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Stay Petition)	L PRASADA RAO	PUBLIC PROSECUTOR	KARIMNAGAR
6	CRLP/8425/2024	P RAMULU	PUBLIC PROSECUTOR	MAHABUBABAD
7	CRLP/8426/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Stay Petition)	KONGALA MOHAN GOUD	PUBLIC PROSECUTOR	KARIMNAGAR
8	CRLP/8427/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Stay Petition)	DR. KADIRI KRISHNAIAH	PUBLIC PROSECUTOR	HYDERABAD
9	CRLP/8428/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Stay Petition)	S V RAMANA	PUBLIC PROSECUTOR	JOGULAMBA GADWAL
10	CRLP/8429/2024 IA 1/2024(Stay Petition)	PAVANI GUNTURU	PUBLIC PROSECUTOR	HYDERABAD
11	CRLP/8430/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Stay Petition)	VENKATA SAI KRISHNA PONNURU	PUBLIC PROSECUTOR	WARANGAL
12	CRLP/8431/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Stay Petition)	P SUBASH	PUBLIC PROSECUTOR	HYDERABAD
13	CRLP/8432/2024 IA 1/2024(Stay Petition)	HARINADH NIDAMANURI	PUBLIC PROSECUTOR	RANGA REDDY
14	CRLP/8433/2024 IA 1/2024(Dispense with Petition)	G UMA RANI	PUBLIC PROSECUTOR	WARANGAL
15	CRLP/8434/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Stay Petition)	MUNUGA SATEESH	PUBLIC PROSECUTOR (R2)	RANGA REDDY
16	CRLP/8435/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Stay Petition)	NAGESHWAR RAO PUJARI	PUBLIC PROSECUTOR	BHADRADRI KOTHAGUDEM
17	CRLP/8436/2024 IA 1/2024(Stay Petition)	KATIKA RAVINDER REDDY	PUBLIC PROSECUTOR (R2)	HYDERABAD

18	CRLP/8439/2024 IA 1/2024(Stay Petition)	G RAVI CHANDRA SEKHAR	PUBLIC PROSECUTOR	BHADRADRI KOTHAGUDEM
19	CRLP/8440/2024 IA 1/2024(Stay Petition)	K VENUMADHAV	PUBLIC PROSECUTOR	HYDERABAD
20	CRLP/8441/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Stay Petition)	S GANESH	PUBLIC PROSECUTOR	RANGA REDDY
21	CRLP/8442/2024	T S PRAVEEN KUMAR	PUBLIC PROSECUTOR	SANGAREDDY
22	CRLP/8443/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Direction Petition)	BALA MURALI Y	PUBLIC PROSECUTOR	NALGONDA
23	CRLP/8445/2024 IA 1/2024(Stay Petition)	GUMMALLA BHASKER REDDY	PUBLIC PROSECUTOR	RAJANNA SIRCILLA
24	CRLP/8446/2024 IA 1/2024(Stay Petition)	M P KASHYAP	SRIDHAR CHIKYALA SC SPL PP ACB TS	KARIMNAGAR
25	CRLP/8447/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Stay Petition)	MEGHANA ADDLA SUNEEL	PUBLIC PROSECUTOR	RAJANNA SIRCILLA
26	CRLP/8448/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Stay Petition)	KATIKA RAVINDER REDDY	PUBLIC PROSECUTOR	RANGA REDDY
27	CRLP/8459/2024 IA 1/2024(Stay Petition)	GUMMALLA BHASKER REDDY	PUBLIC PROSECUTOR	RAJANNA SIRCILLA
28	CRLP/8460/2024 IA 1/2024(Stay Petition)	GUMMALLA BHASKER REDDY	PUBLIC PROSECUTOR	RAJANNA SIRCILLA
29	CRLP/8461/2024 IA 1/2024(Stay Petition)	GUMMALLA BHASKER REDDY	PUBLIC PROSECUTOR	RAJANNA SIRCILLA
30	CRLP/8462/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Stay Petition)	K PRADEEP REDDY	PUBLIC PROSECUTOR	RANGA REDDY
31	CRLP/8463/2024 IA 1/2024(Stay Petition)	K PRADEEP REDDY	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
32	CRLP/8464/2024 IA 1/2024(Stay Petition)	MD FASIUDDIN	PUBLIC PROSECUTOR	HYDERABAD
33	CRLP/8465/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Stay Petition)	LAXMAIAH KANCHANI	PUBLIC PROSECUTOR	WARANGAL
34	CRLP/8466/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Stay Petition)	L REDDI KRISHNA KUMAR	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
35	CRLP/8467/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Stay Petition)	P PRABHAKAR REDDY	PUBLIC PROSECUTOR (R2)	KHAMMAM
36	CRLP/8468/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Stay Petition)	M KESHAV YADAV	PUBLIC PROSECUTOR	RANGA REDDY

37	CRLP/8469/2024 IA 1/2024(Stay Petition)	AITHANABOINA RAMA RAO	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
38	CRLP/8472/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Stay Petition)	MANOJ MAHARAJ GANJI	PUBLIC PROSECUTOR	RANGA REDDY
39	CRLP/8474/2024 IA 1/2024(Stay Petition)	P VAMSHEEDHAR REDDY	PUBLIC PROSECUTOR	KARIMNAGAR
40	CRLP/8476/2024 IA 1/2024(Stay Petition)	K RAGHUNATHA RAO	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
41	CRLP/8477/2024 IA 1/2024(Stay Petition)	MOHD MANZOOR NAYEEM	PUBLIC PROSECUTOR	HYDERABAD
42	CRLP/8479/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Stay Petition)	LAXMAIAH KANCHANI	PUBLIC PROSECUTOR	RANGA REDDY
43	CRLP/8480/2024 IA 1/2024(Dispense with Petition)	B.CHANDHANAPRIYA	PUBLIC PROSECUTOR	RANGA REDDY
44	CRLP/8481/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Stay Petition)	M SALEEM	PUBLIC PROSECUTOR	HYDERABAD
45	CRLP/8482/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Stay Petition)	T SRIKANTH REDDY	PUBLIC PROSECUTOR	SURYAPET

**COURT NO. 26**  
**THE HONOURABLE SMT JUSTICE K. SUJANA**

**To be heard on Tuesday the 30th day of July 2024 (AFTER MOTION LIST)**

**(DAILY LIST)**

<b>SNO</b>	<b>CASE</b>	<b>PETITIONER ADV.</b>	<b>RESPONDENT ADV.</b>	<b>DISTRICT</b>
<b><u>FOR WITHDRAWAL</u></b>				
46	CRLP/9510/2021 IA 1/2021(Stay Petition)	N KRISHNA SUMANTH	PUBLIC PROSECUTOR Letter addressed to Registrar (Judicial) dt 22-07-2024	RANGA REDDY
<b><u>FOR DISMISSAL</u></b>				
47	CRLP/1029/2022 IA 1/2022(Dispense with Petition) IA 2/2022(Stay Petition) IA 1/2023(Vacate Stay Petition)	A JAGAN	PUBLIC PROSECUTOR C HARI PREETH (R2)	ADILABAD
<b><u>FOR BEING MENTIONED</u></b>				
48	TRCMP/400/2023 IA 1/2023(Stay Petition) IA 1/2024(For Being Mentioned)	K RAMA SUBBA RAO	HARI KISHAN KUDIKALA SR APP PROOF OF SERVICE FILED VIDE USR NO114083/2023 ALONG WITH POSTAL RECEIPT AND POSTAL TRACK Court Slip	KARIMNAGAR
49	CRLP/6887/2024 IA 3/2024(For Being Mentioned)	SANJEEVA REDDY GARLAPATI	PUBLIC PROSECUTOR	NALGONDA
<b><u>FOR ORDERS</u></b>				
50	CRLP/4391/2024 IA 1/2024(Stay Petition)	LAXMAIAH KANCHANI	PUBLIC PROSECUTOR (Court)	MAHABUBABAD
51	CRLP/6161/2024 IA 2/2024(Stay Petition)	SUNKARA KALYAN DILEEP	PUBLIC PROSECUTOR PROOF OF SERVICE FILED USR 59071/24.  (Court)	RANGA REDDY
52	CRLP/7297/2024 IA 1/2024(Stay Petition) IA 2/2024(Permission Petition) IA 3/2024(Compromise Petition)	JOSHI AND CHILLARA LEGAL ASSOCIATES LLP	PUBLIC PROSECUTOR K S SUNEEL (Court)	RANGA REDDY
53	CRLP/7361/2024 IA 1/2024(Stay Petition)	NYSHADHAM CHANDRA SEKHAR	N M M MURTHY PUBLIC PROSECUTOR (R3) (Court)	HYDERABAD
<b><u>FOR ADMISSION</u></b>				
54	CRLP/9130/2021 IA 1/2021(Stay Petition)	T BALA MOHAN REDDY	M A H AMZAD PUBLIC PROSECUTOR (R2) PROOF OF SERVICE FILED USR 67393/24.	RANGA REDDY
55	CRLP/7576/2023 IA 1/2023(Stay Petition)	SRINIVASA SRIKANTH	PUBLIC PROSECUTOR S SURENDER REDDY (R2)	JAGTIAL
56	CRLP/10370/2023 IA 2/2023(Stay Petition)	MD FASIUDDIN	PUBLIC PROSECUTOR R2-NOTICE SENT NOT YET RETURNED. PROOF OF SERVICE NOT FILED.	HYDERABAD
57	CRLP/1391/2024 IA 1/2024(Stay Petition)	MANOJ REDDY KESHI REDDY	AVULA KRISHNAVENI PUBLIC PROSECUTOR (R2) COUNTER AFFIDAVIT FILED USR 18352/2024. Court Slip dt 03-06-2024 MEMO FILED USR NO 52918/2024 REJOINER FILED USR 53378/24.	HYDERABAD

58	CRLP/2399/2024 IA 1/2024(Stay Petition)	S SAI KIRAN	PUBLIC PROSECUTOR V VENKAT RAM NARSAIAH (R2) MEMO PROOF OF SERVICE FILED USR NO 27873/2024	KHAMMAM
59	CRLP/2447/2024 IA 2/2024(Stay Petition)	U V SURESH KUMAR	PUBLIC PROSECUTOR R GOPI MOHAN (R2) PROOF OF SERVICE FILED USR 25702/24. COUNTER AFFIDAVIT FILED USR 60459/24.	RANGA REDDY
60	CRLP/3623/2024 IA 1/2024(Stay Petition)	SANDIP KUMAR CHAKRABORTY	PUBLIC PROSECUTOR S AGASTYA SHARMA (R2) PROOF OF SERVICE FILED USR 34942/23. PROOF OF SERVICE FILED USR 40785/24.	HYDERABAD
61	CRLP/5753/2024 IA 2/2024(Stay Petition)	N PURUSHOTHAM REDDY	PUBLIC PROSECUTOR BONDEMPALLY RAMULU (R2) MEMO FILED PROOF OF SERVICE VIDE USR.NO.56019/24	VIKARABAD
62	CRLP/5869/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Stay Petition)	NAGESHWAR RAO PUJARI	PUBLIC PROSECUTOR (Court)	MEDCHAL- MALKAJGIRI
63	CRLP/5872/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Stay Petition)	RAVINDER REDDY MUPPU	PUBLIC PROSECUTOR Dr CHALLA SRINIVASA REDDY (R2)	NIZAMABAD
64	CRLP/6024/2024 IA 2/2024(Stay Petition)	SANDEEP PILLI .. TMP	PUBLIC PROSECUTOR PUSHADAPU SUBBA RAO (R3) MEMO PROOF OF SERVICE FILED VIDE USR.NO.55286/24 MEMO PROOF OF SERVICE FILED VIDE USR.NO.55282/24	HYDERABAD
65	CRLP/6515/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Stay Petition)	T S ANIRUDH REDDY	PUBLIC PROSECUTOR (Court)	HYDERABAD
66	CRLP/7767/2024	P LAKSHMA REDDY	PUBLIC PROSECUTOR HCJ NOTE	KUMURAM BHEEM ASIFABAD
67	CRLP/8028/2024 IA 2/2024(Suspension Petition)	G ANIL KIRAN KUMAR	JONNALAGADDA SRIKAR ANIL PRASAD TIWARI (R1)	HYDERABAD
68	CRLP/8145/2024 IA 1/2024(Stay Petition)	V RAMAKRISHNA REDDY	PUBLIC PROSECUTOR	HYDERABAD
69	CRLP/8148/2024	B RAJESHWAR REDDY	PUBLIC PROSECUTOR	RANGA REDDY
70	CRLP/8217/2024 IA 1/2024(Stay Petition)	C KUMAR	PUBLIC PROSECUTOR	RANGA REDDY
71	CRLP/8252/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Stay Petition)	RAVISH KEDIA	PUBLIC PROSECUTOR	RANGA REDDY
72	CRLP/8257/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Stay Petition)	KARUNAKAR REDDY	PUBLIC PROSECUTOR	KHAMMAM
73	CRLP/8300/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Stay Petition)	M/S INDUS LAW FIRM	PUBLIC PROSECUTOR	RANGA REDDY

74	CRLP/8321/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Stay Petition)	D Y L N CHARYULU	PUBLIC PROSECUTOR (Court)	YADADRI BHUVANAGIRI
<b>FOR COMPROMISE</b>				
75	CRLP/11279/2023 IA 1/2023(Stay Petition) IA 1/2024(Permission Petition) IA 2/2024(Compromise Petition)	RAPOLU BHASKAR	PUBLIC PROSECUTOR SANJEEVA REDDY GARLAPATI SANJEEVA REDDY GARLAPATI (R2) R2-NOTICE SENT NOT YET RETURNED. PROOF OF SERVICE NOT FILED.	MEDCHAL- MALKAJGIRI
76	CRLP/2477/2024 IA 2/2024(Permission Petition) IA 3/2024(Compromise Petition) IA 4/2024(Amendment Petition)	MANOJ KUMAR AKULA	RAVI KUMAR B PUBLIC PROSECUTOR (R2)	HYDERABAD
77	CRLP/4790/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Permission Petition) IA 3/2024(Compromise Petition)	G RAVI CHANDRAN	PUBLIC PROSECUTOR R V S MAHA LAKSHMI	MEDCHAL- MALKAJGIRI
78	CRLP/6451/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Stay Petition) IA 3/2024(Permission Petition) IA 4/2024(Compromise Petition)	T SRUJAN KUMAR REDDY	PUBLIC PROSECUTOR G SUMATHI	YADADRI BHUVANAGIRI
79	CRLP/7296/2024 IA 1/2024(Stay Petition) IA 2/2024(Permission Petition) IA 3/2024(Compromise Petition)	JOSHI AND CHILLARA LEGAL ASSOCIATES LLP	PUBLIC PROSECUTOR K S SUNEEL	RANGA REDDY
80	CRLP/7741/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Stay Petition) IA 3/2024(Permission Petition) IA 4/2024(Compromise Petition)	VEROSE SANJANA .. TMP	PUBLIC PROSECUTOR HUSSAIN AAMIR	YADADRI BHUVANAGIRI
81	CRLP/7750/2024 IA 1/2024(Stay Petition) IA 2/2024(Permission Petition) IA 3/2024(Compromise Petition)	MULLANGI RAMI REDDY	PUBLIC PROSECUTOR V SUBHASH	NALGONDA
82	CRLP/7803/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Permission Petition) IA 3/2024(Compromise Petition)	SYED HASSAN BIN TAHER	PUBLIC PROSECUTOR GANDYADAPU RAJESHAM	RANGA REDDY
83	CRLP/8036/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Stay Petition) IA 3/2024(Permission Petition) IA 4/2024(Permission Petition) IA 5/2024(Compromise Petition)	BHAVARAJU SAIVIKAS	PUBLIC PROSECUTOR A YESHWANTH KUMAR	RANGA REDDY

84	CRLP/8069/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Stay Petition) IA 3/2024(Permission Petition) IA 4/2024(Compromise Petition)	THOTA VENKATESHAM	PUBLIC PROSECUTOR MOHD SUBHAN PASHA	YADADRI BHUVANAGIRI
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**VACATE STAY PETITIONS**

85	CRLP/10596/2022 IA 1/2022(Stay Petition) IA 1/2023(Stay Petition) IA 2/2024(Vacate Stay Petition)	K VENUMADHAV	PUBLIC PROSECUTOR M R K CHAKRAVARTHY M R K CHAKRAVARTHY (R2) PROOF OF SERVICE FILED USR 120372/22 PROOF OF SERVICE FILED USR 5900/23 PROOF OF SERVICE FILED USR 9866/23	HYDERABAD
86	WP/38745/2022 IA 1/2022(Dispense with Petition) IA 2/2022(Stay Petition) IA 1/2023(Vacate Stay Petition)	MAYUR MUNDRA	GP FOR HOME	HYDERABAD
87	CRLP/9732/2023 IA 1/2023(Stay Petition) IA 2/2024(Vacate Stay Petition) IA 5/2024(Extension Petition)	G PREM KUMAR REDDY	PUBLIC PROSECUTOR T BASAVIAIAH T BASAVIAIAH (R2) MEMO FILED USR 111705/2023.	SIDDIPET
88	CRLP/10753/2023 IA 1/2023(Dispense with Petition) IA 2/2023(Permission Petition) CRLP/3104/2019	K R K V PRASAD	SRINIVAS KAPATIA (SPL PP FOR CBI) COUNTER FILED USR 108391/2023. (HCJ NOTE)	HYDERABAD
89	CRLP/3104/2019 IA 1/2024(Extension Petition) IA 2/2024(Vacate Stay Petition)	K R K V PRASAD	T SRUJAN KUMAR REDDY SC FOR CBI Counter Affidavit Filed USR 50858/19 dt.29-08-2019. Notice served vide tappal. Ack put up.( HCJ NOTE) MEMO FILE USR 127672/23.	HYDERABAD
90	CRLP/11170/2023 IA 1/2023(Stay Petition) IA 1/2024(Extension Petition) IA 2/2024(Vacate Stay Petition)	RAGHAVAN K THALAPAKA	PUBLIC PROSECUTOR P VISHNUVARDHANA REDDY MEMO PROOF OF SERVICE FILED USR 118646/2023.	HYDERABAD
91	CRLP/11547/2023 IA 1/2023(Dispense with Petition) IA 2/2023(Stay Petition) IA 3/2023(Vacate Stay Petition) IA 3/2024(Extension Petition)	SYED SOHAIL	PUBLIC PROSECUTOR L RAM SINGH L RAM SINGH (R2)	HYDERABAD
92	CRLP/11661/2023 IA 1/2023(Stay Petition) IA 1/2024(Extension Petition) IA 2/2024(Vacate Stay Petition)	MOHD MANZOOR NAYEEM	PUBLIC PROSECUTOR S M SAIFULLAH S M SAIFULLAH (R2) NOTICE SENT THROUGH SPL CELL TILL DATE NOT YET RETURNED.	HYDERABAD
93	CRLP/12055/2023 IA 1/2023(Stay Petition) IA 1/2024(Dispense with Petition) IA 4/2024(Dispense with Petition) IA 6/2024(Vacate Stay Petition) IA 7/2024(Extension Petition) IA 8/2024(Miscellaneous Petition) CRLP/8815/2023	MANU	THALLURI NIRANJAN PRASAD PUBLIC PROSECUTOR (R2) REPLY AFFIDAVIT FILED USR 36245/24.	MEDCHAL- MALKAJGIRI

94	CRLP/8815/2023 IA 1/2023(Suspension Petition) IA 2/2024(Vacate Stay Petition) IA 5/2024(Extension Petition) IA 6/2024(Vacate Stay Petition)	MANU	THALLURI NIRANJAN PRASAD PUBLIC PROSECUTOR (R2) Court Slip MEMO PROOF OF SERVICE FILED USR 118279/2023. REPLY AFFIDAVIT FILED USR 11201/24.	MEDCHAL- MALKAJGIRI
95	CRLP/1386/2024 IA 1/2024(Stay Petition) IA 3/2024(Vacate Stay Petition) IA 5/2024(Extension Petition)	C SUNIL ANAND	PUBLIC PROSECUTOR K SANKARAYYA (R2) K SANKARAYYA MEMO PROOF SERVICE FILED WITH POSTAL TRACK RECORD WITH SERVED ACK USR 22964/24. MEMO PROOF SERVICE FILED WITH POSTAL TRACK RECORD USR 22966/24. MEMO PROOF SERVICE FILED WITH POSTAL TRACK RECORD USR 23076/24. MEMO PROOF SERVICE FILED WITH UN SERVED COVER USR 22961/24. MEMO PROOF SERVICE FILED WITH UN SERVED COVER USR 22963/24. MEMO PROOF SERVICE FILED WITH UN SERVED COVER USR 22962/24. COUNTER AFFIDAVIT FILED USR 26968/24.	RANGA REDDY
96	CRLP/2339/2024 IA 1/2024(Stay Petition) IA 2/2024(Extension Petition) IA 3/2024(Extension Petition)	K KRISHNA SHRAWAN	V VENKATA MAYUR PUBLIC PROSECUTOR (R2) PROOF OF SERVICE FILED USR 26840/24. COUNTER FILED USR NO 59419/2024	VIKARABAD
97	CRLP/5657/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Stay Petition) IA 3/2024(Vacate Stay Petition)	K SIDDARTH REDDY	PUBLIC PROSECUTOR GANDHAM DURGA BOSE (R2) COUNTER AFFIDAVIT FILED USR 53828/24. (Splcell)	HYDERABAD
98	CRLP/5729/2024 IA 2/2024(Stay Petition) IA 3/2024(Vacate Stay Petition) IA 4/2024(Extension Petition)	NARESH REDDY CHINNOLLA	PUBLIC PROSECUTOR PROOF OF SERVICE FILED USR 56848/24. (Splcell)	NIRMAL
99	CRLP/5732/2024 IA 1/2024(Stay Petition) IA 2/2024(Vacate Stay Petition) IA 3/2024(Extension Petition)	ABHINAV KRISHNA UPPALURI	PUBLIC PROSECUTOR B SUDHAKAR REDDY AND NEERAJA REDDY (R2) PROOF OF SERVICE FILED USR 56846/24. (Splcell)	NIRMAL
100	CRLP/7537/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Stay Petition) CRLP/9869/2023	A VIJAYABHASKAR REDDY	PUBLIC PROSECUTOR MD NAZEERUDDIN KHAN (R2) COUNTER FILED USR 65389/24.	HYDERABAD
101	CRLP/9869/2023 IA 1/2023(Dispense with Petition) IA 2/2023(Stay Petition) IA 3/2023(Direction Petition) IA 4/2023(Set Aside Abatement) IA 2/2024(Vacate Stay Petition) IA 3/2024(Extension Petition) IA 4/2024(Implead Petition)	A VIJAYABHASKAR REDDY	PUBLIC PROSECUTOR LINGAMPELLY RAVINDER MD NAZEERUDDIN KHAN LINGAMPELLY RAVINDER (R2)	HYDERABAD

**ADMISSION**

102	CRLP/9216/2021 IA 2/2021(Implead Petition)	BANKATLAL MANDHANI	PUBLIC PROSECUTOR MEMO FILED (POSTAL TRACK RECORD) USR 85670/21.	RANGA REDDY
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103	CRLP/7068/2022 IA 1/2022(Dispense with Petition) IA 2/2022(Stay Petition)	L HARISH	PUBLIC PROSECUTOR R1:-STATE REP BY PP. R2:-NOTICE SENT NOT YET RETURNED. PROOF OF SERVICE NOT FILED. MEMO PROOF OF SERVICE FILED USR 66692/2023.	HYDERABAD
104	CRLP/7098/2022 IA 1/2022(Dispense with Petition) IA 2/2022(Stay Petition)	L HARISH	PUBLIC PROSECUTOR PROOF OF SERVICE FILED USR 66068/23.	HYDERABAD
105	CRLP/6332/2023 IA 1/2023(Stay Petition)	P ANIMI REDDY	PUBLIC PROSECUTOR PROOF OF SERVICE FILED USR 77483/23.	PEDDAPALLI
106	CRLP/8526/2023 IA 2/2023(Stay Petition)	M A K MUKHEED	PUBLIC PROSECUTOR SRIKANTH CH (R2) R2-NOTICE SENT NOT YET RETURNED. PROOF OF SERVICE NOT FILED.	WARANGAL
107	CRLP/8625/2023 IA 1/2023(Stay Petition)	VIJAY KUMAR PANUGANTI	PUBLIC PROSECUTOR PROOF OF SERVICE FILED USR 92041/23	RANGA REDDY
108	CRLP/1967/2024 IA 1/2024(Stay Petition) IA 2/2024(Suspension Petition)	VENKATA RANGADAS KANURI	PUBLIC PROSECUTOR P SRINATH (R2) MEMO PROOF OF SERVICE USR NO 23476/2024 COUNTER FILED USR 69606/24.	RANGA REDDY
109	CRLP/2327/2024 IA 1/2024(Stay Petition)	P CHAITHANYA	PUBLIC PROSECUTOR ALLURI RAGHU RAMA AURAVA (R2) PROOF OF SERVICE FILED USR 29142/24	MAHABUBABAD
110	CRLP/2486/2024 IA 1/2024(Stay Petition)	VENKATESWARA RAO UPPALA	PUBLIC PROSECUTOR GIRUKA MADHUSUDHAN RAO (R2) R2-NOTICE SENT NOT YET RETURNED. PROOF OF SERVICE NOT FILED.	RANGA REDDY
111	CRLP/3878/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Stay Petition)	PRAVEEN KUMAR VEERJALA	PUBLIC PROSECUTOR	MEDAK
112	CRLP/4737/2024 IA 1/2024(Stay Petition)	V ROHITH	PUBLIC PROSECUTOR MOHD ASIFUDDIN (R3) MEMO PROOF OF SERVICE FILED USR NO 52967/2024 PROOF OF SERVICE FILED USR 55125/24.	RANGA REDDY
113	CRLP/4989/2024 IA 2/2024(Stay Petition)	K VENUMADHAV	PUBLIC PROSECUTOR BASETY KARTHIK (R2) PROOF OF SERVICE FILED USR 49739/24	RANGA REDDY
114	CRLP/6063/2024 IA 1/2024(Stay Petition)	NAMBI KRISHNA	PUBLIC PROSECUTOR PROOF OF SERVICE FILED USR 61621/24.	VIKARABAD
115	CRLP/6271/2024 IA 1/2024(Stay Petition)	BIDARKAR GOPAL	DOMINIC FERNANDES (SC FOR ED) COUNTER AFFIDAVIT FILED USR 67950/24.	HYDERABAD
116	CRLP/6494/2024 IA 2/2024(Stay Petition)	GANAPATHI KOLLI	PUBLIC PROSECUTOR	HYDERABAD
117	CRLP/6512/2024 IA 2/2024(Stay Petition)	N RAVI	PUBLIC PROSECUTOR	RANGA REDDY
118	CRLP/6522/2024	L V RAMANA RAO	PUBLIC PROSECUTOR PROOF OF SERVICE FILED USR 63471/24.	VIKARABAD

119	CRLP/6563/2024 IA 2/2024(Stay Petition)	N RAVI	PUBLIC PROSECUTOR	RANGA REDDY
120	CRLP/6701/2024 IA 1/2024(Stay Petition)	SAREDDY SRINIVASASA REDDY	PUBLIC PROSECUTOR PROOF OF SERVICE FILED USR 65731/24. MEMO FOR ADDL. DOCUMENTS FILED USR 66921/24.	JANGAON
121	CRLP/6721/2024 IA 1/2024(Stay Petition)	SAREDDY SRINIVASASA REDDY	PUBLIC PROSECUTOR PROOF OF SERVICE FILED USR 65734/24. MEMO FOR ADDL. DOCUMENTS FILED USR 66925/24.	HYDERABAD
122	CRLP/6729/2024 IA 1/2024(Stay Petition)	SAREDDY SRINIVASASA REDDY	PUBLIC PROSECUTOR PROOF OF SERVICE FILED USR 65737/24. MEMO FOR ADDL. DOCUMENTS FILED USR 66926/24.	JANGAON
123	CRLP/7194/2024	HIMANGINI SANGHI	PUBLIC PROSECUTOR	HYDERABAD
124	CRLP/7707/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Stay Petition)	MOHD ASIFUDDIN	PUBLIC PROSECUTOR	SIDDIPET
125	CRLP/7711/2024 IA 1/2024(Dispense with Petition)	M/S ATHRI LEGAL	PUBLIC PROSECUTOR K SAVITHA BAI (R2)	RANGA REDDY
126	CRLP/7751/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Stay Petition)	TOKALWAR JYOTI DEVI	PUBLIC PROSECUTOR	HYDERABAD
127	CRLP/7916/2024 IA 1/2024(Stay Petition)	K VENUMADHAV	PUBLIC PROSECUTOR P NAGESH (R2)	HYDERABAD
128	CRLP/7965/2024 IA 1/2024(Stay Petition)	SATHAKARNI K	P MURALI KRISHNA	HYDERABAD
129	CRLP/8234/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Stay Petition)	U V SURESH KUMAR	PUBLIC PROSECUTOR	MAHABUBNAGAR
130	CRLP/8329/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Stay Petition)	R ANURAG	PUBLIC PROSECUTOR (Court)	HYDERABAD
131	CRLP/8373/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Stay Petition)	Dr CHALLA SRINIVASA REDDY	PUBLIC PROSECUTOR	RANGA REDDY

**ADMISSION (HOME)**

132	WP/17149/2024 IA 1/2024(Direction Petition)	D LINGA RAO	GP FOR HOME GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R4)	HANUMAKONDA
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**ADMISSION(QUASH MATTERS)**

133	CRLP/967/2022 IA 1/2022(Stay Petition)	P VISHNUVARDHANA REDDY	PUBLIC PROSECUTOR P V KRISHNAMACHARY (R2) PROOF OF SERVICE FILED USR 74587/23	KHAMMAM
134	CRLP/3423/2022 IA 1/2022(Stay Petition)	G L NARASIMHA RAO	PUBLIC PROSECUTOR	NALGONDA

135	CRLP/6141/2022 IA 1/2022(Stay Petition)	KOTESWARA RAO MUMMANENI	PUBLIC PROSECUTOR M S ACHYUTH BHARTHWAJ (R2) R1:-STATE REP BY PP. R2:-NOTICE SENT NOT YET RETURNED. PROOF OF SERVICE NOT FILED.	MEDCHAL- MALKAJGIRI
136	CRLP/7062/2022 IA 1/2022(Dispense with Petition) IA 2/2022(Stay Petition)	MD IQBAL ALI JAVID	PUBLIC PROSECUTOR MEMO PROOF OF SERVICE FILED USR 79674/2023.	SANGAREDDY
137	CRLP/9536/2022 IA 1/2022(Dispense with Petition) IA 2/2022(Stay Petition)	P VIJAYA LAKSHMI	R2-NOTICE SENT NOT YET RETURNED.	HYDERABAD
138	CRLP/9923/2022 IA 1/2022(Stay Petition)	V YADU KRISHNA SAINATH	PUBLIC PROSECUTOR R2 TO R4 - NOTICE SENT NOT YET RETURNED. MEMO FILED USR 101094/22. Court Slip	HYDERABAD
139	CRLP/2843/2023 IA 1/2023(Stay Petition)	C RUTHWIK REDDY	PUBLIC PROSECUTOR R2-NOTICE SENT THROUGH SPL. CELL. SERVED ACK RECEIVED AND PUT UP.	HYDERABAD
140	CRLP/4463/2023 IA 1/2023(Stay Petition)	K MADHUSUDHAN REDDY	PUBLIC PROSECUTOR Y KOTESWAR RAO (R2) counter affidavit filed usr 82545/2023.	RANGA REDDY
141	CRLP/5622/2023 IA 2/2023(Stay Petition)	M DAMODAR REDDY	PUBLIC PROSECUTOR VIKRAM CHANDRA PUTTAPAGA (R2) MEMO PROOF OF SERVICE FILED USR 62705/23.	WANAPARTHY
142	CRLP/6250/2023 IA 1/2023(Stay Petition)	BETHI VENKATESWARLU	PUBLIC PROSECUTOR E RAMESH CHANDRA GOUD (R2) PROOF OF SERVICE FILED US R66865/23.	RANGA REDDY
143	CRLP/8353/2023 IA 1/2023(Stay Petition)	K GANI REDDY	PUBLIC PROSECUTOR MEMO PROOF OF SERVICE FILED USR NO 95049/23.	HYDERABAD
144	CRLP/8492/2023 IA 1/2023(Stay Petition)	M VIJAYA KUMAR GOUD	PUBLIC PROSECUTOR MEMO FILED USR 91433/23.	NARAYANPET
145	CRLP/8623/2023 IA 1/2023(Stay Petition)	NAGESHWAR RAO PUJARI	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
146	CRLP/9345/2023 IA 1/2023(Dispense with Petition) IA 2/2023(Stay Petition)	T VANAJA	PUBLIC PROSECUTOR C KUMAR (R2) MEMO ADDL. MATERIAL PAPERS FILED USR 62427/24.	RANGA REDDY
147	CRLP/9472/2023 IA 1/2023(Dispense with Petition) IA 2/2023(Stay Petition)	C KUMAR	PUBLIC PROSECUTOR AVANCHA H CHAKRAVARTHY (R2) PROOF OF SERVICE FILED USR 109019/23	HYDERABAD
148	CRLP/9638/2023 IA 2/2023(Stay Petition)	NAGESHWAR RAO PUJARI	PUBLIC PROSECUTOR	HYDERABAD
149	CRLP/10104/2023 IA 2/2023(Stay Petition)	ANDE VISHALA	PUBLIC PROSECUTOR	VIKARABAD
150	CRLP/10918/2023 IA 1/2023(Suspension Petition)	P VIJAYA LAKSHMI	PUBLIC PROSECUTOR M P K ADITYA (R2) R TO R4 2-NOTICE SENT NOT YET RETURNED. PROOF OF SERVICE NOT FILED.	RANGA REDDY
151	CRLP/11072/2023	M RAM MOHAN REDDY	PUBLIC PROSECUTOR R2-NOTICE SENT NOT YET RETURNED. PROOF OF SERVICE NOT FILED.	NALGONDA

152	CRLP/11099/2023 IA 1/2023(Condone Delay Petition) IA 2/2023(Stay Petition)	GANESH BHUJANGA RAO VADDURI	PUBLIC PROSECUTOR T CHANDRA SHEKAR (R2) NOTICE SENT THROUGH SPL CELL TILL DATE NOT YET RETURNED .	RANGA REDDY
153	CRLP/11519/2023 IA 2/2023(Suspension Petition)	SUDARSHAN REDDY DUDDUGUNTA	PUBLIC PROSECUTOR M DAMODAR REDDY (R2) PROOF OF SERVICE FILED USR 121748/23.	JOGULAMBA GADWAL
154	CRLP/11611/2023 IA 1/2023(Stay Petition)	RAPOLU BHASKAR	PUBLIC PROSECUTOR NAGESHWAR RAO PUJARI (R2)	NALGONDA
155	CRLP/11728/2023 IA 2/2023(Stay Petition)	RAPOLU BHASKAR	PUBLIC PROSECUTOR MEMO PROOF OF SERVICE FILED WITH POSTAL TRACK RECORD USR 119842/23.	NALGONDA
156	CRLP/11810/2023 IA 1/2023(Stay Petition)	MOHAMAD ABDUL QUAYAM	PUBLIC PROSECUTOR T SHOBHA RANI (R2) PROOF OF SERVICE FILED USR 3559/24.	HYDERABAD
157	CRLP/12014/2023 IA 2/2023(Direction Petition)	CHANDRASEN LAW OFFICES	PUBLIC PROSECUTOR D PRAMADA (R2) MEMO PROOF OF SERVICE FILED USR 122155/2023.	HYDERABAD
158	CRLP/12510/2023 IA 2/2023(Stay Petition)	SRINIVASA RAO MADIRAJU	PUBLIC PROSECUTOR VAJJHALA SATYANARAYANA PRASAD (R2) R2-NOTICE SENT NOT YET RETURNED. PROOF OF SERVICE NOT FILED	HYDERABAD
159	CRLP/12818/2023 IA 1/2023(Dispense with Petition) IA 2/2023(Stay Petition)	M A MUJEEB	PUBLIC PROSECUTOR	HYDERABAD
160	CRLP/213/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Stay Petition) CRLP/11924/2023	S NAGESH REDDY	PUBLIC PROSECUTOR R2-NOTICE SENT NOT YET RETURNED. PROOF OF SERVICE NOT FILED.	RANGA REDDY
161	CRLP/11924/2023 IA 1/2023(Dispense with Petition) IA 2/2023(Stay Petition)	S NAGESH REDDY	PUBLIC PROSECUTOR SRINIVAS MANCHANAPALLI (R2)	RANGA REDDY
162	CRLP/381/2024 IA 1/2024(Stay Petition)	K S SUNEEL	PUBLIC PROSECUTOR MOHD AYUB KHAN (R2) NOTICE SENT THROUGH SPL. CELL. SERVED ACK RECEIVED AND PUT UP.	HYDERABAD
163	CRLP/1587/2024 IA 1/2024(Stay Petition)	VUTHPALA SUNIL KUMAR	PUBLIC PROSECUTOR MEMO PROOF OF SERVICE FILED USR NO 22325/2024	MEDCHAL- MALKAJGIRI
164	CRLP/1588/2024 IA 1/2024(Stay Petition)	VUTHPALA SUNIL KUMAR	PUBLIC PROSECUTOR MEMO PROOF OF SERVICE FILED USR NO 22319/2024	MEDCHAL- MALKAJGIRI
165	CRLP/1799/2024 IA 2/2024(Stay Petition)	RAVISH KEDIA	PUBLIC PROSECUTOR MD SADATH HUSSAIN (R2)	HYDERABAD
166	CRLP/2369/2024 IA 1/2024(Stay Petition)	P SUBASH	PUBLIC PROSECUTOR MEMO PROOF OF SERVICE FILED USR NO 34211/2024	RANGA REDDY
167	CRLP/2972/2024 IA 1/2024(Direction Petition)	Marthi Venkat Reddy(PARTY IN PERSON)	VSRMV PRASAD SANAKA PUBLIC PROSECUTOR (R2)	RANGA REDDY
168	CRLP/3265/2024 IA 1/2024(Stay Petition)	K VENUMADHAV	PUBLIC PROSECUTOR MEMO PROOF OF SERVICE FILED USR 51666/24.	JAGTIAL

169	CRLP/3460/2024 IA 1/2024(Stay Petition)	CHALAKANI VENKAT YADAV	PUBLIC PROSECUTOR	KHAMMAM
170	CRLP/3487/2024 IA 2/2024(Stay Petition)	K JAYASREE	PUBLIC PROSECUTOR PROOF OF SERVICE FILED USR 48056/24 PROOF OF SERVICE FILED USR 54011/24.	PEDDAPALLI
171	CRLP/3655/2024 IA 2/2024(Stay Petition)	K JAYASREE	PUBLIC PROSECUTOR PROOF OF SERVICE FILED USR 48059/24 PROOF OF SERVICE FILED USR 54012/24.	PEDDAPALLI
172	CRLP/3918/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Stay Petition)	MARTHI VENKAT REDDY	PUBLIC PROSECUTOR MEMO FILED USR 34990/24. MEMO PROOF OF SERVICE FILED WITH POSTAL TRACK RECORD USR 46225/24.	NALGONDA
173	CRLP/4025/2024 IA 2/2024(Stay Petition)	BALA KRISHNA MANDAPATI	PUBLIC PROSECUTOR DASI RAMESH (R2) PROOF OF SERVICE FILED USR 49709/24	WARANGAL
174	CRLP/4281/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Stay Petition)	G SAI BABA	PUBLIC PROSECUTOR N DHANANJAY CHAVAN (R2) MEMO PROOF OF SERVICE FILED USR 63933/24.	RANGA REDDY
175	CRLP/4444/2024 IA 2/2024(Stay Petition)	SAI SANJAY SURANENI	PUBLIC PROSECUTOR	KAMAREDDY
176	CRLP/4549/2024 IA 1/2024(Suspension Petition)	MOHD MOIN AHMED QUADRI	K S RAHUL PUBLIC PROSECUTOR (R2) R1=NOTICE SENT NOT YET RETURNED. PROOF OF SERVICE NOT FILED.	HYDERABAD
177	CRLP/4746/2024 IA 2/2024(Stay Petition)	K VENUMADHAV	PUBLIC PROSECUTOR K BUCHI BABU (R2)	KARIMNAGAR
178	CRLP/4825/2024 IA 1/2024(Stay Petition)	Janga Saidi Reddy(PARTY IN PERSON)	PROOF OF SERVICE FILED USR 54894/24.	SURYAPET
179	CRLP/5085/2024 IA 1/2024(Stay Petition)	G SUNDARESAN	PUBLIC PROSECUTOR R2-NOTICE SENT THROUGH SPL. CELL. SERVE ACK RECEIVED AND PUT UP. PROOF OF SERVICE FILED USR 60446/24.	RANGA REDDY
180	CRLP/5433/2024 IA 2/2024(Stay Petition)	MALOTH B.NITISH	PUBLIC PROSECUTOR PROOF OF SERVICE FILED USR 57913/24.	RANGA REDDY
181	CRLP/5749/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Stay Petition)	TUPAKULA NIKHIL	PUBLIC PROSECUTOR B PRATAP (R2) PROOF OF SERVICE FILED USR 49649/24	MEDCHAL- MALKAJGIRI
182	CRLP/5902/2024 IA 2/2024(Stay Petition) IA 3/2024(Direction Petition)	VIMAL VARMA VASI REDDY	PUBLIC PROSECUTOR ENUGANTI SUDHANSHU RAO (R2)	RANGA REDDY
183	CRLP/5903/2024 IA 2/2024(Stay Petition) IA 3/2024(Direction Petition)	VIMAL VARMA VASI REDDY	PUBLIC PROSECUTOR ENUGANTI SUDHANSHU RAO (R2)	RANGA REDDY
184	CRLP/5985/2024 IA 1/2024(Stay Petition)	G MADHUSUDHAN REDDY	PROOF OF SERVICE FILED USR 60745/24.	RANGA REDDY
185	CRLP/5996/2024 IA 1/2024(Stay Petition)	M N AKSHARA REDDY	PUBLIC PROSECUTOR K VENUMADHAV (R2)	JAGTIAL

186	CRLP/6031/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Stay Petition)	HARI KISHAN KUDIKALA	PUBLIC PROSECUTOR PROOF OF SERVICE FILED USR 68294/24	HYDERABAD
187	CRLP/6141/2024 IA 1/2024(Stay Petition)	VADLAKONDA RAVI KUMAR REDDY	PUBLIC PROSECUTOR NALLA MUKUNDA REDDY (R2) PROOF OF SERVICE FILED USR 66236/24.	KARIMNAGAR
188	CRLP/6245/2024 IA 2/2024(Stay Petition)	SANNAPANENI LOHIT	PUBLIC PROSECUTOR	SURYAPET
189	CRLP/6246/2024 IA 2/2024(Stay Petition)	SANNAPANENI LOHIT	PUBLIC PROSECUTOR MEMO FILED USR 53433/2024.	SURYAPET
190	CRLP/6249/2024 IA 2/2024(Stay Petition)	SANNAPANENI LOHIT	PUBLIC PROSECUTOR	SURYAPET
191	CRLP/6250/2024 IA 2/2024(Stay Petition)	SANNAPANENI LOHIT	PUBLIC PROSECUTOR	SURYAPET
192	CRLP/6713/2024 IA 2/2024(Stay Petition)	YADAI AH BODDUPALLY	PUBLIC PROSECUTOR HARI KISHAN KUDIKALA (R2)	NALGONDA
193	CRLP/6821/2024 IA 1/2024(Stay Petition)	S NAGESH REDDY	PUBLIC PROSECUTOR M RAJENDER REDDY (R2)	SIDDIPET
194	CRLP/6945/2024 IA 1/2024(Stay Petition)	B MOHAN	PUBLIC PROSECUTOR S M SAIFULLAH (R2) PROOF OF SERVICE FILED USR 62208/24.	RANGA REDDY
195	CRLP/6948/2024 IA 1/2024(Stay Petition)	B MOHAN	PUBLIC PROSECUTOR S M SAIFULLAH (R2) PROOF OF SERVICE FILED USR 62211/24.	RANGA REDDY
196	CRLP/6950/2024 IA 1/2024(Stay Petition)	B MOHAN	PUBLIC PROSECUTOR S M SAIFULLAH (R2) PROOF OF SERVICE FILED USR 62210/24.	RANGA REDDY
197	CRLP/6951/2024 IA 1/2024(Stay Petition)	B MOHAN	PUBLIC PROSECUTOR S M SAIFULLAH (R2) PROOF OF SERVICE FILED USR 62214/24.	RANGA REDDY

**FOR EXTENSION OF INTERIM ORDERS**

198	CRLP/3809/2022 IA 1/2022(Stay Petition) IA 1/2024(Extension Petition)	G SUNDARESAN	K V SUBBA REDDY PUBLIC PROSECUTOR (R2) R1-UNSERVED PROOF OF SERVICE FILED USR 47234/22.. R2-STATE, REP. BY P.P.	NALGONDA
199	CRLP/5522/2022 IA 1/2022(Stay Petition) IA 2/2023(Extension Petition)	V RAMAKRISHNA REDDY	CHANDRASEN LAW OFFICES (R2) MEMO FILED WITH SERVED ACK USR 64635/2022. MEMO FILED USR 8307/2024.	KAMAREDDY
200	CRLP/6316/2022 IA 1/2022(Stay Petition)	S V RAMANA	PUBLIC PROSECUTOR PROOF OF SERVICE FILED USR 98365/22.	SANGAREDDY
201	CRLP/9691/2022 IA 1/2022(Stay Petition) IA 1/2023(Extension Petition)	C VIKRAM CHANDRA	PUBLIC PROSECUTOR LEGAL AID (R1) G JAYA REDDY (R2) R2-NOTICE ISSUED NOT YET RETURNED. PROOF OF SERVICE FILED US 18900/22. COUNTER AFFIDAVIT FILED USR 88245/23	JOGULAMBA GADWAL

202	CRLP/10284/2022 IA 1/2022(Stay Petition) IA 2/2024(Extension Petition)	SUNIL B GANU	PUBLIC PROSECUTOR J ASHVINI KUMAR (R2) MEMO PROOF OF SERVICE FILED USR 115646/22	HYDERABAD
203	CRLP/11733/2022 IA 1/2023(Extension Petition)	P GIRI KRISHNA	PUBLIC PROSECUTOR A Y VISHESH KUMAR (R2) PROOF OF SERVICE FILED USR 3964/23	RANGA REDDY
204	CRLP/11734/2022 IA 1/2023(Extension Petition)	P GIRI KRISHNA	PUBLIC PROSECUTOR A Y VISHESH KUMAR (R2)	RANGA REDDY
205	CRLP/244/2023 IA 1/2023(Stay Petition) IA 2/2024(Extension Petition)	SATHAKARNI K	PUBLIC PROSECUTOR BETHI RAM MOHAN (R2) PROOF OF SERVICE FILED USR 14182/23 PROOF OF SERVICE FILED USR 70744/23. COUNTER AFFIDAVIT FILED USR 75367/23.	HYDERABAD
206	CRLP/1154/2023 IA 1/2023(Stay Petition) IA 1/2024(Extension Petition)	AADESH VARMA	DHARMESH D.K.JAISWAL PUBLIC PROSECUTOR (R2) R1-NOTICE SENT NOT YET RETURNED.	MEDCHAL- MALKAJGIRI
207	CRLP/1404/2023 IA 1/2023(Stay Petition) IA 7/2024(Extension Petition)	SHIREEN SETHNA BARIA	PUBLIC PROSECUTOR N JEEVAN KUMAR (R2) COUNTER AFFIDAVIT FILED USR 21839/23.	HYDERABAD
208	CRLP/2205/2023 IA 1/2023(Stay Petition) IA 1/2024(Extension Petition)	MARUTI RAO SRUNGARAPU	PUBLIC PROSECUTOR ALLURI RAGHU RAMA AURAVA (R2) PROOF OF SERVICE FILED USR 33054/23. Court Slip Dt 06/10/2023	HANUMAKONDA
209	CRLP/2543/2023 IA 3/2023(Stay Petition) IA 1/2024(Extension Petition)	B VAMSHIDHAR REDDY	PUBLIC PROSECUTOR PROOF OF SERVICE FILED USR 100244/23.	YADADRI BHUVANAGIRI
210	CRLP/3797/2023 IA 1/2023(Stay Petition) IA 1/2024(Extension Petition)	S SURENDER REDDY	PUBLIC PROSECUTOR V KRISHNAVENI (R2)	ADILABAD
211	CRLP/4271/2023 IA 1/2023(Dispense with Petition) IA 2/2023(Stay Petition) IA 4/2023(Extension Petition) CRLP/4565/2023	M PRATHEEK REDDY	PUBLIC PROSECUTOR MALLELA BHASKAR (R2) MEMO OF CITATIONS FILED USR 100206/23.	HYDERABAD
212	CRLP/4565/2023 IA 2/2023(Stay Petition)	M PRATHEEK REDDY	PUBLIC PROSECUTOR MALLELA BHASKAR (R2) MEMO OF CITATIONS FILED US 100205/23.	HYDERABAD
213	CRLP/5528/2023 IA 2/2024(Extension Petition)	SHYAM S AGRAWAL	PUBLIC PROSECUTOR G VASANTHA RAYUDU (R2) K L B KUMAR (R4) COUNTER FILED USR 105565/23.	HYDERABAD
214	CRLP/5830/2023 IA 1/2023(Stay Petition) IA 2/2024(Extension Petition)	BETHI VENKATESWARLU	PUBLIC PROSECUTOR S SHOBHAN REDDY (R2) PROOF OF SERVICE FILED USR 74007/23.	YADADRI BHUVANAGIRI
215	CRLP/8780/2023 IA 1/2023(Stay Petition) IA 4/2024(Extension Petition)	KRISHNA MURTHY DEVARAKONDA	PUBLIC PROSECUTOR PADALA PRAVIN KUMAR (R2) MEMO PROOF OF SERVICE FILED USR 97514/23. MEMO PROOF OF SERVICE FILED USR 118243/2023.	RANGA REDDY

216	CRLP/9353/2023 IA 1/2023(Stay Petition) IA 2/2024(Extension Petition)	S SOMESHWAR RAO	PUBLIC PROSECUTOR VANKINA ALLU AND PARTNERS (R2) PROOF OF SERVICE FILED WITH POSTAL TRACK RECORD USR 116457/23.	WANAPARTHY
217	CRLP/9677/2023 IA 1/2023(Stay Petition) IA 4/2023(Extension Petition)	T SURYA SATISH	V T KALYAN	MEDCHAL- MALKAJGIRI
218	CRLP/9815/2023 IA 1/2023(Stay Petition) IA 3/2023(Extension Petition)	I V RADHAKRISHNA MURTHY	PUBLIC PROSECUTOR MEMO PROOF OF SERVICE FILED WITH UN SERVED COVER USR 21810/24.	MEDCHAL- MALKAJGIRI
219	CRLP/11716/2023 IA 1/2023(Stay Petition) IA 2/2024(Extension Petition)	D NARENDRA REDDY DEGAPUDI	PUBLIC PROSECUTOR PROOF OF SERVICE FILED USR 4567/24.	PEDDAPALLI
220	CRLP/12339/2023 IA 1/2023(Stay Petition) IA 2/2024(Extension Petition)	V SRIKANTHA RAO	PUBLIC PROSECUTOR R2-NOTICE SENT NOT YET RETURNED. PROOF OF SERVICE NOT FILED	KARIMNAGAR
221	CRLP/12442/2023 IA 1/2023(Stay Petition) IA 5/2024(Extension Petition)	G VENKAT REDDY	PUBLIC PROSECUTOR PROOF OF SERVICE FILED USR 2314/24.	ADILABAD
222	CRLP/12483/2023 IA 2/2023(Stay Petition) IA 3/2023(Suspension Petition) IA 4/2023(Recall Petition) IA 4/2024(Extension Petition)	GURRALA ARUN	PUBLIC PROSECUTOR PROOF OF SERVICE FILED USR 8871/2024.	HYDERABAD
223	CRLP/12531/2023 IA 1/2023(Stay Petition) IA 2/2024(Extension Petition)	BETHI VENKATESWARLU	PUBLIC PROSECUTOR PROOF OF SERVICE FILED USR 1785/24.	RANGA REDDY
224	CRLP/12749/2023 IA 1/2023(Stay Petition) IA 3/2024(Extension Petition)	K KRISHNA SHRAWAN	CH RAMESH BABU PUBLIC PROSECUTOR (R2) MEMO PROOF OF SERVICE FILED USR NO 18889/2024	RANGA REDDY
225	CRLP/524/2024 IA 2/2024(Stay Petition) IA 3/2024(Extension Petition)	SHAIKH MOHAMMED RIZWAN AKHTAR	PUBLIC PROSECUTOR R2-NOTICE SENT THROUGH SPL. CELL . SERVED ACK RECEIVED AND PUT UP.	HYDERABAD
226	CRLP/1262/2024 IA 1/2024(Stay Petition)	E SRINIVASA REDDY	PUBLIC PROSECUTOR M.S. Balasubramaniam (R2) MEMO PROOF OF SERVICE FILED WITH SERVED ACK USR NO 20214/2024 counter affidavit filed usr 63404/24.	MEDCHAL- MALKAJGIRI
227	CRLP/2162/2024 IA 1/2024(Stay Petition) IA 6/2024(Extension Petition)	BANDAR SRIKANTH	PUBLIC PROSECUTOR MEMO FILED USR 19795/24. MEMO PROOF SERVICE FILED WITH POSTAL TRACK RECORD USR 22715/24. MEMO FILED USR 25808/24.	KARIMNAGAR
228	CRLP/2452/2024 IA 1/2024(Stay Petition) IA 2/2024(Extension Petition) IA 3/2024(Extension Petition)	K. KIRAN MAYEE	PUBLIC PROSECUTOR NBA SENT THROUGH SPL CELL TILL DATE NOT YET RETURNED.	HYDERABAD
229	CRLP/5712/2024 IA 1/2024(Stay Petition) IA 2/2024(Extension Petition)	JUNAID AHMED KHAN	PUBLIC PROSECUTOR K RAVIKANATH (R2)	RANGA REDDY



230 CRLP/6521/2024  
IA 1/2024(Dispense with  
Petition)  
IA 2/2024(Stay Petition)  
IA 3/2024(Extension  
Petition)

M RATHAN SINGH

PUBLIC PROSECUTOR  
D SATYANARAYANA (R2)  
NOTICE ISSUE THROUGH SPL CELL  
TILL DATE NOT YET RETURNED.

MEDCHAL-  
MALKAJGIRI